## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### RAJYA SABHA UN-STARRED QUESTION NO.1119 TO BE ANSWERED ON 31.07.2024

#### CHILD PROTECTION UNITS AT BLOCK LEVELS

#### 1119. SHRI MUZIBULLA KHAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Ministry is making provision of funds as well as human resources for Child Protection units at Block level for efficient coordination; and
- (b) if so, the details thereof, if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMTI ANNPURNA DEVI)

(a) & (b): No. However, Section 106 of The Juvenile Justice (Care and Protection of Children) Act, 2015 provides for setting up a district level Child Protection Unit. Accordingly, 762 District Child Protection Units have been set up in the country.

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